

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Friday, 01st June, 2012/ Jyestha 11, 1934 (Saka)
2.00 P.M.

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.

2. **Special Mention (Rule 280):**

Following Members to raise matters under Rule-280:

1. Shri A. Dayanand Chandela A.	6. Ch. Surender Kumar
2. Shri Sahab Singh Chauhan	7. Shri Nand Kishore
3. Shri Naseeb Singh	8. Shri Anil Jha
4. Shri Devender Yadav	9. Shri Anil Kumar
5. Shri Veer Singh Dhingan	10. Shri Shrikrishan Tyagi

3. **Private Members Resolutions:**

1. Shri Naseeb Singh to move the following resolution:

This House resolves that the allotment of plots to the cattle fosters and dairy owners be divided into three parts in consonance with the division of MCD.

2. Shri O.P. Babber to move the following resolution:

This House resolves that in view of the rise in price of building material and cost of labour; MLA fund be enhanced from Rs. 4 Crores to Rs. 8 Crores.

3. Shri Veer Singh Dhingan to move the following resolution:

This House resolves that ownership right be granted to the residents of all the rehabilitation colonies in Delhi.

Delhi
01st June, 2012

P.N. Mishra

Secretary